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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 282/9/HDB /2018
NAME OF THE COMPANY	Sew Infrastructure Ltd
NAME OF THE PETITIONER(S)	Kataline Constructions & Technologies Private Limited
NAME OF THE RESPONDENT(S)	Sew Infrastructure Ltd
UNDER SECTION	9 Of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V.Raman & T. Surya Satish	Adv	996361017	Raman

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai	Adv.	770228282	
Kopal Sharaf			

**ORDER**

Learned counsel Mr.K.V.Raman and Mr.T.Surya Satish present for Petitioner. Learned counsel Mr.Avinash Desai and Ms.Kopal Sharaf present for Respondent.

Respondent counsel requested time to file counter.

Respondent shall file counter if any, within two weeks serving copy in advance to the petitioner and file proof of service.

List the matter on 30.08.2018.

  
MEMBER JUDICIAL